

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No. 1613 of 2020**

Ruby Sinha & Anr.

.....

..... **Petitioners**

**Versus**

The State of Jharkhand & Ors.

..... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioners : Ms. Madhulika Das Gupta, Advocate

For the Respondent-State : Ms. Pinky Tiwary, A.C. to A.G.

For the Respondent-JPSC: Mr. Sanjay Piprawall, Advocate

**3/Dated:14/09/2020:**

Heard Ms. Madhulika Das Gupta, learned counsel for the petitioners, Ms. Pinky Tiwary, learned counsel for the respondent-State and Mr. Sanjay Piprawall, learned counsel for the respondent -JPSC.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for the respondent-State and J.P.S.C jointly submit that counter-affidavit has already been filed. They submit that identical matters are coming on 24.09.2020.

Post the matter on 24.09.2020.

**(Sanjay Kumar Dwivedi, J.)**